

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

106. C.P.(IB)-691(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Central Bank of India Limited

V/s.

Superfine Extrusions Private Limited.

Appearance

For Petitioner : Adv. Rahul D

For Respondent : Adv. Rohit Gupta a/w Adv. Prashansa Aggarwal,
Adv. Lalit Katariya, Adv. Mahtab Katariya.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Relist on **09.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Sanjeet--

Sd/-
LAKSHMI GURUNG
Member (Judicial)